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Refinance and Development Corporation, Bombay, for the year ended June 30, 1977, along with the Accounts and the Auditors' Report thereon, under .sub-section (2) of section 32 of the Agricultural Refinance and Development Corporation Act, 1963. [Placed in Library. See No. LT-1090/77].

Notifications of the Ministry of Finance (Department of Revenue and Banking)

SHRI SATISH AGARWAL: Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Depart ment of Revenue and Banking), under section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notifications: —
- (i) Notification G.S.R. Nos. 1125 to 1127, dated the 27th August, 1977.
- (ii) Notification G.S.R. No. 603 (E), dated the 3rd September, 1977.
- (iii) Notification G.S.R. No. 604 (E), dated the 5th September, .1977.
- (iv) Notification G.S.R. No. 609 (E), dated the 13th September, 1977.
- (v) Notification G.S.R. Nos. 60, 616(E) to 618(E), dated the 24th September, 1977.
- (vi) Notification G.S.R. No. 646 (E), dated the 17th October, 1977. [Placed in Library. *See* No. LT-[1011/77 for (i) to (vi)]

SHRI SATISH AGARWAL: Sir, I also beg to lay on the table:

- II. A copy each (in English and Hindi) of the following Notification? of the Ministry of Finance (Depart ment of Revenue and Banking to gether with Explanatory Memoranda thereon:—
- (i) Notification G.S.R. No. 1006, dated the 30th July, 1977.
- (ii) Notification G.S.R. No. 1007, dated the 30th July, 1977.

- (iii) Notification G.S.R. No. 1109, dated the 20th August, 1977.
- (iv) Notification G.S.R. No. 606 (E), dated the 12th; September, 1977. [Placed in Library. See No. LT-1012/77 for (i) to (iv)].

Audited Accounts (1972-73 to 1975-76) of the Marine Products Export Development Authority, Cochin and relat-ed Papers.

वाणिज्य तया नागरिकपूर्ति श्रीर सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार गोयल): श्रीमन्, मैं निम्नलिखित पत्न सभा पटल पर रखता हूं:——

- (1) समुद्री उत्पाद निर्यात विकास प्राधिकरण अधिनियम, 1972 की धारा 19 की उपधारा (4) के ग्रधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में)---
 - (i) 1972-73 के वर्ष के लिए समुद्री उत्पाद निर्यात विकास प्राधिकरण, कोचीन के लेखापरीक्षित लेखे ।
- (ii) 1973–74 के वर्ष के लिए प्रमुद्री उत्पाद निर्यात ावकास प्राधिकरण, कोचीन के लेखापरीक्षित लेखे ।
- (iii) 1974-75 वर्ष के लिए समुद्री उत्पाद निर्यात विकास प्राधिकरण, कोचीन के लेखा-परीक्षित लेखे।
 - (iv) 1975-76 वर्षे के लिए समुद्री उत्पाद निर्धात विकास प्राधिकरण, कोचीन के लेखा-परीक्षित लेखे ।
- (2) ऊपर (1) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले विवरण (अंग्रेजी तथा हिन्दी में)

[Placed in Library. See No. LT-1085/77 for (1) (i) to (iv) **and** (2)].